

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4991
ANSWERED ON:25.04.2013
FUND MOBILIZATION FOR PROCUREMENT OF FERTILIZERS
Ajay Kumar SHRI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Union Government has limited the time given to co-operative organizations for fund mobilization for the procurement of fertilizers to one week;
- (b) if so, the details thereof;
- (c) whether there has been any opposition to this move from the State Government; and
- (d) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (d): Yes, Madam, the instructions were issued on 18th July, 2012 to Fertilizer Marketing Entities (FMEs) to sell minimum 50% of urea, imported on Government Account and marketed by them, through State Sponsored Federation/ Marketing Federation/Co-operatives subject to the advance payment by these organizations within 7 days from the date of intimation by the FMEs. Subsequent to this, on 16th August, 2012 the condition of advance payment was removed and now the State Sponsored Federation/Marketing Federation/Co-operatives are required to place the order within 7 days from the date of intimation by FMEs, failing which the FMEs are free to sell such quantity through their own marketing channel.